

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-15/2013(pt.)/3550/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the 9th April, 2024.

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No. DJ(D) 2776 dtd. 02.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of your casual leave on 02.04.2024**, as prayed for.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-15/2013(pt.)/3551/A, dated , 09-04-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

10/04/24
JT. REGISTRAR (VIGILANCE)
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